								exure-1						
		Nam	e of the corporate	e debtor: 1 & U Sy	tems Automobiles Priv	ate Limited; Date of	commencement o	I CIRP: 09.01.	2024 and order received	communicated on	29.01.2024; List of cred	itors as on: 21.06.2	024	
					Li	st of secured financi:	al creditors belon;	ging to any clas	s of creditors (Amount i	n ₹)				
Sl. No.	Name of creditor	Details of	claim received		Details of claim admitted						Amount of any mutual	Amount of claim	Amount of claim	
		Date of receipt	Amount claimed	l Amount claim ad		Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	dues, that may be set- off	not admitted	under verification	any
	_	1	I.	I			I	NIL.			ļ	l		
		Na	me of the corpor	ate debtor: T & U S	ystems Automobiles P	ivate Limited ; Date		exure-2 t of CIRP: 09.0	1.2024 order received/c	ommunicated on 29	0.01.2024; List of credite	ors as on: 21.06.202	4	
					Lis	of unsecured finance	ial creditors belo	nging to any cla	ss of creditors (Amount	in ₹)				
SI. No.	Name of creditor	Details of claim Details		Details of claim adn	f claim admitted				Amount of contingent clair	Amount of any mu dues, that may be		not Amount of under verifi		fany
		Date of receipt	Amount claimed	Amount of claim Amount of claim	lature of claim	Amount cove guarantee	red by Whether related party?	% of voting s CoC		,,,				
							i	NIL.			·			